

The motive for disrupting the water supply may be known only when the investigation is completed

Setting up of new Sugar Factories

1017 SHRI N R LASKAR Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

(a) the number of new sugar factories to be set up in the current financial year, and

(b) the places where these factories are being set up?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH) (a) Eighteen new sugar factories are likely to be set up in the country during the Sugar Year 1977-78 (October 1 to September 30)

(b) A statement furnishing the information regarding the places where these factories are being set up is enclosed

Statement

Place where the new sugar factories are expected to be commissioned during the Sugar year 1977-78 (October 1 to September 30 1978)

S No	Location of the factory as per licence
MAHARASHTRA	
1	Taluk Chandgad Distt Kolhapur
2	Ranwad, Taluk Niphad, Distt Nashik
3	Palsi, Distt Nansi
4	Georni Distt Bhu
5	Khedgaon, Taluk Dindori Distt Nashik
GUJARAT	
6	Talala, Distt Junagadh
KARNATAKA	
7	Budihal, Taluk Raibag, Distt Belgaum
8	Dodabati Taluk Davangere, Distt Chitredurga

S No	Location of the factory as per licence
ANDHRA PRADESH	
9	Remungunta, Distt Chittoor
UTTAR PRADESH	
10	Chhata Distt Mathura
11	Narainganj, Ichhal Sainapur, Distt Ghazipur
12	Champur, Distt Bijnor
13	At Badaun
14	Bisalpur, Distt Pilibhit
15	Anopahar, Distt Bulandshahr
16	Bilaspur, Distt Rampur
17	Village Budhpur Ramala, Distt Meerut
TAMIL NADU	
18	At Perambalur, Distt Tiruchirappalli

ANDHRA PRADESH

9 Remungunta, Distt Chittoor

UTTAR PRADESH

10 Chhata Distt Mathura

11 Narainganj, Ichhal Sainapur, Distt Ghazipur

12 Champur, Distt Bijnor

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14 Bisalpur, Distt Pilibhit

15 Anopahar, Distt Bulandshahr

16 Bilaspur, Distt Rampur

17 Village Budhpur Ramala, Distt Meerut

TAMIL NADU

18 At Perambalur, Distt Tiruchirappalli

Unemployment due to Prohibition

1018 SHRI RAJESHAR SINGH Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state

(a) the estimated number of persons who will become unemployed as a result of implementation of total prohibition in the country and

(b) whether Government have evolved any plan to provide them alternative employment

THE MINISTER OF EDUCATION SOCIAL WELFARE AND CULTURE (DR PRATAP CHANDRA CHUNDER) (a) The speed and manner in which the policy of prohibition will be enforced by the State Governments is not yet known. Hence it is premature to estimate the exact number of persons who will become unemployed as a result of implementation of total prohibition

(b) As the subject of prohibition is the responsibility of State Governments steps in this regard have to be taken by them.

जलमय द्वारा पीने योग्य बनाने के लिए नदी-जल को शुद्ध करने की योजना

1019 श्री हुकम देव नारायण दास : क्या निर्वाच और आवास तथा प्रति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि

(क) क्या नदियों में नगरीय नालियों का गन्दा पानी गिरने से लोगों के स्वास्थ्य पर बुरा प्रभाव पड़ता है, और

(ख) यदि हा, तो नदी जल को मनुष्यों के लिए पीने योग्य बनाने हेतु उसे शुद्ध करने के सरकार के विचारराशीन क्या योजना है ?

निर्वाच और आवास तथा प्रति और पुनर्वास मंत्री (श्री सिकन्दर अस्त) : (क) जी, हा ।

(ख) जल प्रदूषण के निवारण व नियंत्रण के लिए नदियों के जल को स्वच्छ रखने के लिए भारत सरकार ने जल (प्रदूषण निवारण व नियंत्रण) अधिनियम, 1974 पहले ही बना दिया है। इस अधिनियम के अधीन बनाए गए केन्द्रीय तथा राज्य जल प्रदूषण नियंत्रण बोर्ड जल प्रदूषण को रोकने तथा से दूर करने के लिए आवश्यक कार्रवाई कर रहे हैं ।

राष्ट्रीय जलपूर्ति तथा स्वच्छता कार्यक्रम के अधीन सरकार यह सुनिश्चित करने के लिए कार्रवाई कर रही है कि सभी शहरी क्षेत्रों में सुरक्षित जल मम्पाई की व्यवस्था हो । राज्य सरकार द्वारा इन उद्देश्य की पूर्ति के लिए किए जा र प्रयत्नों के अलावा

इस वर्ष एक शारीक जलपूर्ति का त्वरित कार्यक्रम आरम्भ किया गया है

Sugar

1020 SHRI K N DASGUPTA Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

(a) what percentage of total output of sugar Government procures from the factories known as 'levy sugar',

(b) what method is Government following in determining the price of levy sugar, and whether the price of levy sugar is below the actual average cost of production,

(c) what was the average cost of production per quintal last year of the entire sugar, both levy and free,

(d) what is the current rates of Excise Duty *ad valorem* on (i) free sugar (ii) levy sugar and

(e) total output of sugar in 1976 last season and total installed capacity?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH) (a) 65 per cent of total out-put of sugar produced by the sugar factories

(b) Cost of production of sugar is determined as per recommendations and schedule of conversion charges given by expert bodies like Tariff Commission The prices of levy sugar currently in vogue, have been determined on the interim recommendations of the Bureau of Industrial Costs and Prices on the basis of schedule of conversion charges recommended by the Tariff Commission and escalations updated by the Bureau The method followed was that the cost of production, based on actual cane prices that were likely to be paid was first determined zonewise and then the price